

**GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF JUSTICE**

LOK SABHA

UNSTARRED QUESTION NO .3257

TO BE ANSWERED ON FRIDAY, THE 17TH DECEMBER, 2021

Online Gaming Industry

3257. ADV. DEAN KURIAKOSE:

Will the Minister of **LAW & JUSTICE** be pleased to state:

- (a) whether the Government has passed any legislation to control and regulate the online gaming industry in the country;
- (b) if so, the details thereof;
- (c) whether any legislation or rule and regulations passed by the Government addresses the impact of such games on the mental health of children and adolescents;
- (d) if so, the details thereof;
- (e) whether the Government proposes to pass any new legislation to address this issue; and
- (f) if so, the details thereof?

ANSWER

MINISTER OF LAW AND JUSTICE

(SHRI KIREN RIJIJU)

(a) to (f):- No, Sir. As informed by Ministry of Education, to overcome the downsides of online gaming and to curb the mental and physical stress caused to the children, Department of School Education and Literacy, Ministry of Education, Government of India has issued an advisory to the state authorities of all States/UTs containing Do's and Don'ts for parents and teachers on children's safe online gaming. The Advisory is available

at: <https://pib.gov.in/PressReleasePage.aspx?PRID=1780177>

...